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Title : Regarding gruesome killing of a naga girl from Manipur at Gateway of India, Mumbai.

SHRI MANI CHARENAMAI (OUTER MANIPUR): The Nation is shocked yet again by the ghastly broad day light murder of an innocent young Naga girl from Manipur and critically injuring her friend at the Gateway of India, Mumbai on 13th August at around 6 p.m. The attack on the girls of North-East India is spreading from Delhi to other cities of the country. Our country is becoming unsafe for the North-Eastern people.

Sir, it is reported that the heinous crime was committed by a mentally deranged person who had stabbed his father 12 times in the same morning but the pertinent question being asked by the whole Nation is why the accused was not arrested at the time when he stabbed his father? Why was he allowed to escape from the scene by the family members and the onlookers? Why the police did not carry out immediate action to hunt the accused and last but not the least, why the accused has to target the girls from the North-East[R91]?

Sir, few months back, some fundamentalist group came up with a poster campaign against the North-Eastern girls accusing them of luring/ seducing men of Indian mainland.

It is, therefore, difficult to believe that the accused could be free from such influences.

I, therefore, urge the Home Minister to carry out a thorough investigation to unearth if there is any organised plan to attack the girls and boys of the North-East India. 2. Punish the accused according to law 3. Compensate the victim's family by paying *ex gratia*.

MR. CHAIRMAN : Shri Lakshman Seth.

You are again not in your seat.

SHRI LAKSHMAN SETH (TAMLUK): Sir, I am taking permission from you.

MR. CHAIRMAN: You should have taken prior permission. I have told you when you made the speech last time also.